Monthly Information Bulletin on Corporate Sector

September, 2014

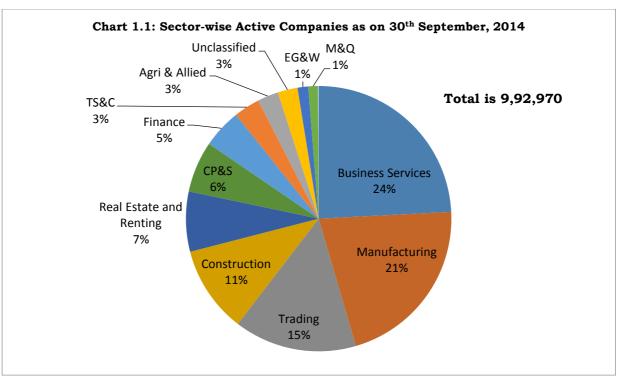
Government of India Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 30th SEPTEMBER, 2014

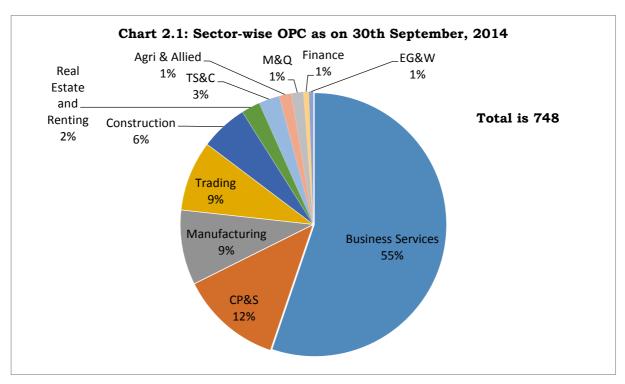
- 1. The total number of companies registered in the country as on 30th September, 2014, stood at 14,23,000. Of them, 2,60,573 companies were closed; 1,41,714 companies have not filed their statutory annual filings for 3 years consecutively, 30 companies were assigned dormant status as per the Companies Act, 2013; 5,144 companies were under liquidation; 22,234 companies were in the process of being struck-off and 335 companies were in the process of being re-activated. Taking the above into account, there were 9,92,970 active companies as on 30th September, 2014.
- 2. Out of the 2,60,573 closed companies, about 10,238 companies were liquidated/dissolved; 2,33,647 companies were defunct (and hence struck-off); 14,494 companies were amalgamated/ merged with other companies; 2,194 companies were dissolved and converted to LLP. **Table-1.1** presents the summary picture of companies count as on 30th September, 2014.
- 3. Authorized Capital wise distribution of active companies as on 30th September, 2014 **(Table-1.2)** indicates that about 65.44% of companies (6,49,829 in number) have authorized capital less than or equal to Rs.10 lakh each and about 2.12% of companies (21,080 in number) have authorized capital of above Rs.10 crore each.
- 4. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (2,88,216), followed by Delhi (2,66,187) and West Bengal (1,83,210). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (2,10,021), followed by Delhi (1,92,721) and West Bengal (1,35,997) as on 30th September, 2014 (**Table-1.3**).
- 5. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (2.40 lakh) followed by Manufacturing (2.11 lakh), Trading (1.48 lakh) and Construction (1.05 lakh). Business Services comprise Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc.) (**Table-1.4 and Chart 1.1**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, CP&S is 'Community, personal & Social Services'. 24,036 active companies (unclassified category) are having invalid Economic Activity (NIC-2004) Code.

II. ONE PERSON COMPANY

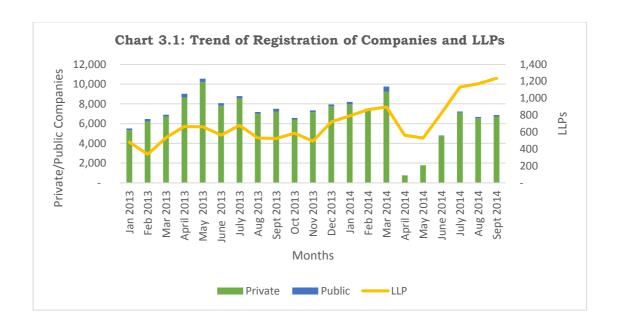
6. Up to 30th September, 2014, a total number of 748 One Person Companies (OPC) were registered with collective authorized capital of Rs. 17.11 crore. Economic activity wise classification of OPC up to 30th September, 2014 reveals that highest number of OPC are in Business Services (413) followed by Community, personal & Social Services (93), Manufacturing (68) and Trading (64) (Chart 2.1). During the month of September, 2014, a total of 269 OPC were registered with authorized capital of Rs. 5.16 crore. Economic activity wise classification of OPC during the month reveals that highest number of 137 OPC were registered in Business Services, followed by 39 in Community, personal & Social Services, 29 in Manufacturing and 28 in Trading (Table 2.1). Highest number of 46 OPC were registered in Maharashtra (17.10 %) followed by 44 in Delhi (16.36 %) and 29 in Uttar Pradesh (10.78%) during the month of September 2014.



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, CP&S is 'Community, personal & Social Services'.

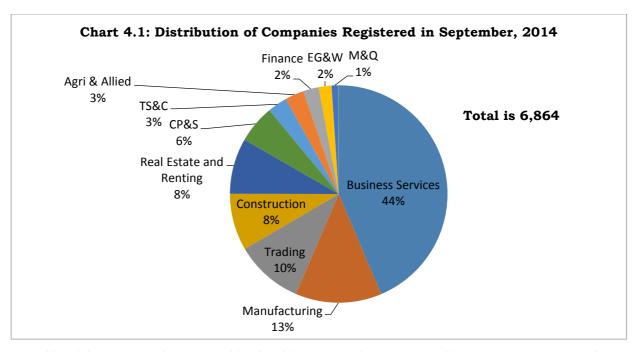
III. TREND OF REGISTRATION OF NEW COMPANIES AND LLPs

7. An analysis of registration of new companies during January 2013 to September 2014 indicates that monthly registration of companies is showing an increasing trend after hitting its lowest of 765 in April 2014 (Chart 3.1). A total of 6864 companies were registered in September 2014 as compared to 7498 in September 2013. A steep increasing trend is also observed in monthly registration of LLPs in last few months with maximum registration of 1,235 LLPs in September 2014 (Table 3.1). Registration of new companies as well as LLPs has picked-up in last five months after a low in April 2014.



IV. REGISTRATION OF NEW COMPANIES DURING SEPTEMBER, 2014

- 8. During the month of September, 2014, a total of 6,864 companies were registered with collective authorized capital of Rs. 1831.32 crore. Of them 6,822 companies were registered as Companies Limited by Shares with authorized capital of Rs. 1,831.03 crore; 38 companies were registered as Limited by Guarantees with authorized capital of Rs. 12 lakh; 4 companies were registered as Unlimited Company with authorized capital of Rs. 17 lakh (**Table-4.1**).
- 9. Economic-activity wise classification of companies registered during September, 2014 (**Table-4.2 and Chart 4.1**) reveals that the predominant share of companies are in Business Services (2,994) followed by Manufacturing (881), Trading (694), Construction (581) and Real Estate & Renting (569).

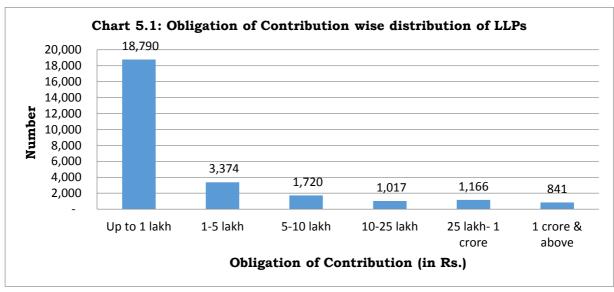


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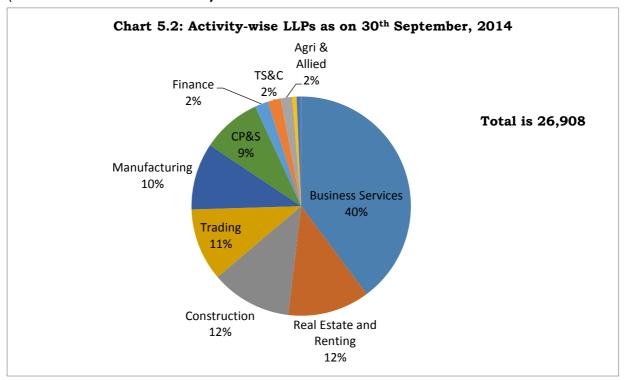
10. During September, 2014 1,181 (17.21%) companies were registered in Delhi, followed by 1,080 (15.73%) in Maharashtra, and 606 (8.83%) in Uttar Pradesh (**Table-4.3**).

V. Limited Liability Partnerships (LLP) and Foreign Companies

11. As on 30th September, 2014, a total number of 27,239 LLPs were registered in the country and 26,908 of them were active. About 82.37% active LLPs (22,164 in number) have obligation of contribution less than or equal Rs. 5 lakh each; and only about 3.13% (841 in number) of LLPs have obligation of contribution of above Rs.1 crore each **(Table-5.1 and Chart 5.1).**

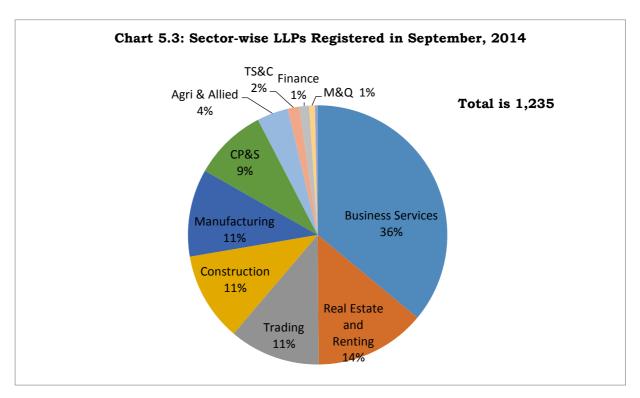


12. Broad economic sector wise classification of active LLPs as on 30th September, 2014 reveals that Service sector account for 20,251 LLPs, followed by Industry and Agriculture sectors accounting for 6,197 and 458 respectively. Economic-activity wise classification of active LLPs as on 30th September, 2014 reveals that a large number of LLPs are in Business Services (10,713) followed by Real Estate & Renting (3,251), Construction (3,203) and Trading (2,884) (**Table-5.2 and Chart 5.2**).



'TS&C' is Transport, Storage and Communication, CP&S is 'Community, personal & Social Services'.

13. A total of 1,235 Limited Liability Partnerships (LLPs) were registered during September, 2014 with collective obligation of contribution of Rs. 201.62 crore. Economic activity wise classification of LLPs during the month reveals that highest number of 445 LLPs were registered in Business Services, followed by 171 in Real Estate and Renting and 140 in Trading (**Table-5.3 and Chart 5.3**). Highest number of 422 LLPs were registered in Maharashtra (34.17%) followed by 137 in West Bengal (11.09%) during the month of September 2014.



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, CP&S is 'Community, personal & Social Services'.

Foreign Companies

14. As on 30th September, 2014, a total of 3,282 foreign companies were doing business in India. During the month of September, 2014, 15 foreign companies were registered in India, 5 in Delhi, 3 in Karnataka, 2 each in Tamil Nadu and Haryana and 1 each in the state of Gujarat, Maharashtra and Telangana. A total of 9 foreign companies were registered under Business Services during the month. One foreign LLP was registered in the state of Karnataka during the month of September 2014.

	Table 1.1 Summary Statement on Companies in India as on 30th September, 2014						
1	Companies Registered as on 30th September, 2014	14,23,000					
2	Number of Closed Companies	2,60,573					
i	No. of Companies Liquidated/Dissolved	10,238					
ii	No. of Companies Defunct/ Struck-off (Section 560)	2,33,647					
iii	No. of Companies Amalgamated/merged	14,494					
iυ	No. of Companies Converted to LLP	2,194					
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	30					
4	Number of Companies not having not filed statutory annual filings consecutively for three years	1,41,714					
5	Number of Companies under Liquidation	5,144					
6	Number of Companies which are under the process of Section 560 of the Companies Act, 1956	22,234					
7	Number of Companies lying AIPG (Active in Progress)	335					
	Number of Active companies	9,92,970					

Note:

- 1. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.

 2. Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of
- defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

	Table 1.2: Authorized Capital-wise Active Companies as on 30 th September, 2014 (Authorized Capital in Rs. Crore)							
		P	rivate		Public	Total		
S1. No.	Authorized Capital Range	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	
1	Up to 1 lakh	333,485	3,293.83	1,570	1.31	335,055	3,295.14	
2	Above 1 lakh to 5 lakh	186,050	7,854.89	9,344	465.47	195,394	8,320.35	
3	Above 5 lakh to 10 lakh	113,652	11,099.22	5,728	546.05	119,380	11,645.28	
4	Above 10 lakh to 25 lakh	85,490	17,758.17	5,205	1,140.50	90,695	18,898.68	
5	Above 25 lakh to 50 lakh	69,176	29,941.18	5,274	2,404.47	74,450	32,345.65	
6	Above 50 lakh to 1 crore	57,852	51,441.54	7,749	7,301.86	65,601	58,743.40	
7	Above 1 crore to 2 crore	32,835	54,520.10	5,185	8,909.43	38,020	63,429.53	
8	Above 2 crore to 5 crore	29,579	107,404.52	8,216	32,424.27	37,795	139,828.79	
9	Above 5 crore to 10 crore	9,762	76,944.53	5,738	45,807.57	15,500	122,752.09	
10	Above 10 crore to 25 crore	5,989	99,446.77	4,944	84,856.16	10,933	184,302.93	
11	Above 25 crore to 100 crore	3,476	173,279.58	3,514	183,191.63	6,990	356,471.20	
12	Above 100 crore to 500 crore	1,049	222,886.24	1,188	258,047.04	2,237	480,933.28	
13	Above 500 crore to 1000 crore	122	92,365.29	224	178,033.81	346	270,399.09	
14	Above 1000 crore	117	451,672.94	457	2,031,391.32	574	2,483,064.25	
	Total	928,634	1,399,908.79	64,336	2,834,520.88	992,970	4,234,429.67	

	Table 1.3: State/UT-wise Status of Companies Registered as on 30th September, 2014								
S1. No.	State	Registered	Closed	Annual filings not done for 3 years	Dor- mant	Under Liquida- tion	Under Struck-off	AIPG	Active
1	A&N Islands	233	5	46	-	-	-	2	180
2	Andhra Pradesh	20,278	1,990	5,458	-	53	290	10	12,477
3	Arunachal Pradesh	488	234	9	-	2	63	-	180
4	Assam	9,136	2,704	176	-	15	1,267	1	4,973
5	Bihar	18,724	2,362	1,230	-	42	3,367	10	11,713
6	Chandigarh	12,440	3,845	1,115	-	68	55	-	7,357
7	Chhattisgarh	7,337	1,037	248	-	1	18	3	6,030
8	Dadra & Nagar Haveli	436	38	54	-	-	8	-	336
9	Daman and Diu	303	58	23	-	1	34	-	187
10	Delhi	266,187	43,014	28,460	17	672	1,258	45	192,721
11	Goa	7,258	1,402	448	-	11	619	-	4,778
12	Gujarat	79,419	13,943	10,991	-	567	2,617	14	51,287
13	Harvana	24,620	2,411	2,148	-	27	122	3	19,873
14	Himachal Pradesh	4,602	1,090	424	-	20	120	-	2,948
15	Jammu and Kashmir	3,878	594	984	-	15	74	-	2,211
16	Jharkhand	8,551	1,048	626	-	12	782	4	6,079
17	Karnataka	75,639	15,064	8,013	-	491	833	19	51,219
18	Kerala	37,033	10,215	2,265	-	296	50	5	24,202
19	Lakshadweep	12	-	2	-	-	-	-	10
20	Madhya Pradesh	29,037	7,285	1,360	-	65	161	3	20,163
21	Maharashtra	288,216	40,204	34,485	4	1,154	2,215	133	210,021
22	Manipur	365	154	17	-	-	36	1	157
23	Meghalaya	927	320	14	-	2	69	-	522
24	Mizoram	93	53	7	-	-	7	-	26
25	Nagaland	469	262	25	-	1	36	-	145
26	Odisha	17,882	5,526	573	-	63	228	2	11,490
27	Puducherry	2,704	1,132	228	-	13	4	2	1,325
28	Punjab	25,771	8,401	2,046	-	113	125	2	15,084
29	Rajasthan	44,865	7,012	1,417	-	74	2,168	3	34,191
30	Sikkim	-	_	-	-	-	-	-	-
31	Tamil Nadu	111,759	27,359	15,677	1	265	1,473	29	66,955
32	Telangana	74,605	6,772	17,428	-	219	629		49,524
33	Tripura	325	80	5	-	-	39	-	201
34	Uttar Pradesh	61,721	11,104	4,759	1	213	634	8	45,002
35	Uttarakhand	4,477	711	87	-	14	259	-	3,406
36	West Bengal	183,210	43,144	830	7	655	2,574	3	135,997
	Total	1,423,000	260,573	141,714	30	5,144	22,234	335	992,970

^{1.} AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.

2. Sikkim is not covered under the Companies Act, 1956

	Table 1.4: Economic Activity-wise Active Companies as on 30 th September, 2014 (Authorized Capital in Rs. Crore)							
		Private Public Total						
S1. No.	Economic Activity	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	
I	Agriculture and Allied Activities	22,474	15,308.73	2,831	32,587.89	25,305	47,896.62	
п	Industry	315,286	680,523.42	25,723	1,608,711.16	341,009	2,289,234.58	
1	Manufacturing	193,609	368,694.77	17,876	611,883.23	211,485	980,578.00	
2	Construction	99,543	177,151.00	5,365	218,997.60	104,908	396,148.60	
3	Electricity, Gas & Water Companies	11,232	108,959.03	1,736	720,495.72	12,968	829,454.75	
4	Mining & Quarrying	10,902	25,718.62	746	57,334.61	11,648	83,053.23	
Ш	Services	568,979	672,498.82	33,666	1,028,811.11	602,645	1,701,309.93	
1	Business Services	230,239	235,835.40	9,859	372,826.70	240,098	608,662.10	
2	Trading	142,077	129,438.60	6,264	101,647.42	148,341	231,086.02	
3	Real Estate and Renting	68,839	60,455.51	3,834	31,254.86	72,673	91,710.37	
4	Community, personal & Social Services	58,051	53,984.91	3,853	113,064.79	61,904	167,049.70	
5	Finance	39,085	149,130.07	8,266	206,470.33	47,351	355,600.39	
6	Transport, storage and Communications	30,066	42,578.70	1,457	163,335.29	31,523	205,913.99	
7	Insurance	622	1,075.63	133	40,211.73	755	41,287.36	
IV	Unclassified	21,895	31,577.81	2,116	164,410.72	24,011	195,988.53	
	Total	928,634	1,399,908.79	64,336	2,834,520.88	992,970	4,234,429.67	

Total 928,634 1,399,908.79 64,336 2,834,520.88 992,970 Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Unclassified

	Table 2.1: Economic Activity-wise One Person Company (Authorized Capital in Rs. Lakhs)						
S1.		Up to	30.09.2014	During	During September, 2014		
No.	Economic Activity	Number	Authorized Capital	Number	Authorized Capital		
I	Agriculture and Allied Activities	11	25.00	3	3.00		
II	Industry	126	443.00	51	104.00		
1	Manufacturing	68	271.00	29	65.00		
2	Construction	43	144.00	19	36.00		
3	Electricity, Gas & Water companies	4	13.00	-	-		
4	Mining & Quarrying	11	15.00	3	3.00		
III	Services	611	1,243.00	215	408.50		
1	Business Services	413	840.00	137	271.50		
2	Trading	64	117.00	28	46.00		
3	Real Estate and Renting	17	70.00	3	3.00		
4	Community, personal & Social Services	93	179.00	39	80.00		
5	Finance	5	5.00	2	2.00		
6	Transport, storage and Communications	19	32.00	6	6.00		
	Total	748	1,711.00	269	515.50		

Table 3.1: Number of Companies and LLPs Registered during the months						
Month	Public Companies	Private Companies	LLP			
January 2013	182	5,326	483			
February 2013	243	6,229	337			
March 2013	202	6,708	535			
April 2013	383	8,643	666			
May 2013	324	10,222	662			
June 2013	260	7,804	565			
July 2013	230	8,554	679			
August 2013	171	7,010	531			
September 2013	271	7,227	524			
October 2013	175	6,410	586			
November 2013	169	7,166	493			
December 2013	204	7,740	722			
January 2014	256	7,950	792			
February 2014	213	7,300	865			
March 2014	508	9,247	897			
April 2014	27	738	562			
May 2014	29	1,760	531			
June 2014	89	4,712	825			
July 2014	139	7,090	1,131			
August 2014	130	6,546	1,171			
September 2014	139	6,725	1,235			

	Table 4.1: Registration of New Companies during September, 2014							
S1. No.	Category	Number	Authorized Capital (Rs. Lakhs)					
1	Company Limited by Shares	6,822	183,102.98					
i	Private	6,688	89,242.98					
ii	Public	134	93,860.00					
2	Company Limited by Guarantees	38	12.00					
i	Private	33	12.00					
ii	Public	5	0.00					
3	Unlimited Company	4	17.00					
i	Private	4	17.00					
ii	Public	0	0.00					
_	Total	6,864	183,131.98					

	Table 4.2: Activity-wise New Companies Registered during September, 2014 (Authorized Capital in Rs. Lakhs)							
01		Private		P	Public	Total		
S1. No.	Economic Activity	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	
I	Agriculture and Allied Activities	188	2,782.00	4	20.00	192	2,802.00	
II	Industry	1,634	41,610	26	35,655	1,660	77,264.52	
1	Manufacturing	867	35,838.30	14	17,985.00	881	53,823.30	
2	Construction	573	4,072.22	8	17,550.00	581	21,622.22	
3	Electricity, Gas & Water Companies	129	889.00	3	115.00	132	1,004.00	
4	Mining & Quarrying	65	810.00	1	5.00	66	815.00	
III	Services	4,903	44,880.46	109	58,185.00	5,012	103,065.46	
1	Business Services	2,965	24,735.46	29	1,940.00	2,994	26,675.46	
2	Trading	679	7,234.00	15	19,345.00	694	26,579.00	
3	Community, personal & Social Services	382	4,659.00	8	35.00	390	4,694.00	
4	Real Estate and Renting	543	3,209.00	26	655.00	569	3,864.00	
5	Transport, storage and Communications	198	2,380.00	2	10.00	200	2,390.00	
6	Finance	130	2,608.00	29	36,200.00	159	38,808.00	
7	Insurance	6	55.00	0	0.00	6	55.00	
	Total	6,725	89,271.98	139	93,860.00	6,864	183,131.98	

	Table 4.3: State/UT-wise Registration of Companies during September, 2014 (Authorized Capital in Rs. Lakhs)							
61		Private		P	ublic	Total		
S1. No.	State/UT	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	
1	A&N Islands	1	20.00	-	-	1	20.00	
2	Andhra Pradesh	232	1,970.72	-	-	232	1,970.72	
3	Assam	18	711.00	1	19,000.00	19	19,711.00	
4	Bihar	178	2,002.50	4	50.00	182	2,052.50	
5	Chandigarh	32	128.00	-	-	32	128.00	
6	Chhattisgarh	39	339.00	4	30.00	43	369.00	
7	Dadra & Nagar Haveli	1	1.00	-	-	1	1.00	
8	Delhi	1,163	13,449.71	18	18,735.00	1,181	32,184.71	
9	Goa	17	316.10	-	-	17	316.10	
10	Gujarat	316	16,156.00	5	45.00	321	16,201.00	
11	Haryana	286	4,279.40	6	130.00	292	4,409.40	
12	Himachal Pradesh	20	30.00	-	-	20	30.00	
13	Jammu and Kashmir	14	24.00	-	-	14	24.00	
14	Jharkhand	71	816.50	2	15.00	73	831.50	
15	Karnataka	536	5,821.38	-	-	536	5,821.38	
16	Kerala	187	1,905.50	3	30.00	190	1,935.50	
17	Madhya Pradesh	161	804.50	3	15.00	164	819.50	
18	Maharashtra	1,053	14,936.30	27	54,330.00	1,080	69,266.30	
19	Manipur	1	100.00	-	-	1	100.00	
20	Nagaland	1	10.00	-	-	1	10.00	
21	Odisha	79	902.00	2	30.00	81	932.00	
22	Puducherry	10	54.00	-	-	10	54.00	
23	Punjab	78	1,880.50	-	-	78	1,880.50	
24	Rajasthan	172	684.00	2	35.00	174	719.00	
25	Tamil Nadu	510	6,337.70	12	375.00	522	6,712.70	
26	Telangana	427	3,693.67	4	65.00	431	3,758.67	
27	Tripura	3	26.00	-	-	3	26.00	
28	Uttar Pradesh	579	4,276.50	27	645.00	606	4,921.50	
29	Uttarakhand	35	509.00	3	20.00	38	529.00	
30	West Bengal	505	7,087.00	16	310.00	521	7,397.00	
	Total	6,725	89,271.98	139	93,860.00	6,864	183,131.98	

	Table 5.1: Obligation of Contribution-wise Active LLPs as on 30th September, 2014							
S1. No.	Obligation of Contribution Range	Number	Obligation of Contribution (in Rs Lakhs)					
1	Up to 1 lakh	18,790	14,665.44					
2	Above 1 lakh to 5 lakh	3,374	11,609.55					
3	Above 5 lakh to 10 lakh	1,720	16,061.85					
4	Above 10 lakh to 25 lakh	1,017	18,854.03					
5	Above 25 lakh to 50 lakh	619	25,448.84					
6	Above 50 lakh to 1 crore	547	47,654.42					
7	Above 1 crore to 2 crore	256	39,355.40					
8	Above 2 crore to 5 crore	287	99,683.70					
9	Above 5 crore to 10 crore	122	95,902.07					
10	Above 10 crore to 25 crore	83	138,392.64					
11	Above 25 crore to 100 crore	82	447,566.94					
12	Above 100 crore	11	261,609.88					
	Total	26,908	1,216,804.75					

	Table 5.2: Economic Activity-wise Active LLPs as on 30th September, 2014							
S1. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)					
I	Agriculture and Allied Activities	458	15,865.96					
II	Industry	6,197	454,226.84					
	1 Manufacturing	2,652	127,187.22					
:	2 Construction	3,203	169,797.40					
	3 Electricity, Gas & Water Companies	171	149,413.38					
	4 Mining & Quarrying	171	7,828.85					
III	Services	20,251	746,699.95					
	1 Business Services	10,713	218,298.46					
:	2 Trading	2,884	227,998.53					
	Real Estate and Renting	3,251	165,793.42					
	4 Community, personal & Social Services	2,354	54,010.67					
	5 Finance	528	75,892.95					
	6 Transport, storage and Communications	513	4,638.43					
	7 Insurance	8	67.50					
IV	Unclassified	2	12.00					
	Total	26,908	1,216,804.75					

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

	Table 5.3: Economic Activity-wise LLPs Registered during September, 2014							
S1. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)					
I	Agriculture and Allied Activities	48	201.07					
II	Industry	285	14,229.91					
1	Manufacturing	135	2,535.52					
2	Construction	137	11,653.20					
3	Electricity, Gas & Water companies	4	3.10					
4	Mining & Quarrying	9	38.10					
III	Services	902	5,730.78					
1	Business Services	445	2,525.30					
2	Trading	140	930.74					
3	Real Estate and Renting	171	1,553.00					
4	Community, personal & Social Services	113	586.82					
5	Finance	15	82.12					
6	Transport, storage and Communications	18	52.80					
	Total	1,235	20,161.76					

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.